

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/381/2018

CA/37/IB/2018

PETITION NUMBER : CP/511/IB/2017

NAME OF THE PETITIONER : Dynepro pvt ltd

NAME OF THE RESPONDENT : V.Nagaraj

UNDER SECTION : 60(2)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

D. V. Ramesh
for - R. Ashwanta

Counsel for R. Ashwanta

M. Azeed Khan
for - R. Ashwanta
M. Anantha Kumar
for - R. Ashwanta

K. Mooly

Court for Appeal

ORDER

Resolution Professional is present. Counsel for R1 and R2 is present. Counsel for R3, R4, R7 and R9 is present. Counsel for R5, R6 and R13 is present. Counsel for R8 and R14 is present.

MA/381/2018 has been filed in CA/37/2017 in CP/511/2017 for placing on record the documents; details of which is given under Para 6 (a) of the relief part of the Application. The Resolution Professional has not raised any objection.

Therefore, MA/381/2018 filed in CA/37/2017 in CP/511/2017 is allowed and documents are placed on record on behalf of R5. Accordingly, MA/381/2018 in CA/37/2017 in CP/511/2017 stands **disposed of**.

- Sel -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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